

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
CP No. (IB)- 18/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Mr. Rakesh Kumar Goswami, Prop. Lamsyn Enterprises
... Operational Creditor

Versus

M/s Western Energetics Pvt. Ltd. ... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MS. MADHU SINHA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Amol Vyas, Adv.

For the Corporate Debtor : Prateek Kasliwal, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner/
Operational Creditor and Mr. Prateek Kasliwal, Adv. appearing for the
Respondent/ Corporate Debtor. Pleadings in this matter are complete. List the
matter for arguments on 02.06.2023.

Sd-

(Madhu Sinha)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 19, 2023

VG